

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2062**  
ANSWERED ON 14.12.2023

**SCHEMES FOR MINORITIES**

2062. SHRIMATI SANDHYA RAY: DR. UMESH G. JADHAV:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of the initiatives taken or programmes designed to cater to the specific requirements of senior citizens from minority groups in Madhya Pradesh;
- (b) the details of Schemes being implemented for Minorities in Madhya Pradesh and Karnataka and expenses incurred on these schemes, year and district-wise;
- (c) the level of effectiveness observed in these efforts; and
- (d) the number of beneficiaries in each schemes in Karnataka and Madhya Pradesh, district-wise?

**ANSWER**

THE MINISTER OF MINORITY AFFAIRS  
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) No such Scheme/Programme catering to the specific requirements of senior citizens of minority groups in Madhya Pradesh is under implementation by the Ministry of Minority Affairs.
- (b) to (d) The details of Schemes being implemented for Minorities in Madhya Pradesh and Karnataka and expenses incurred on these schemes, year and district-wise, are as under:

**1. Educational Empowerment Schemes**

**i. Pre-Matric Scholarship Scheme**

**ii. Post Matric Scholarship Scheme**

**iii. Merit-cum-Mean based Scholarship Scheme**

These are Central Sector Schemes wherein, funds are directly transferred to the account of beneficiary. The details of number of students benefitted so far by the said schemes, State-wise including the state of Madhya Pradesh and Karnataka are available in the website of the Ministry i.e <https://www.minorityaffairs.gov.in/>. District-wise details of beneficiaries are not maintained in the scheme.

**2. Employment and Economic Empowerment Schemes**

i) 'Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS)' has subsumed Seekho aur Kamao (SAK), Nai Manzil, USTTAD and Nai Roshni, schemes of the Ministry. District-wise details of beneficiaries are not maintained in the scheme.

The details of beneficiaries trained since inception under the aforesaid schemes for the state of Karnataka and Madhya Pradesh is as follow:

<b>No. of candidates trained since inception under various schemes</b>		
<b>Schemes</b>	<b>Madhya Pradesh</b>	<b>Karnataka</b>
Seekho aur Kamao	45,980	9478
Nai Manzil	3644	2368
USTTAD	2006	45
Nai Roshni	43,975	9875
Naya Savera	4835	11,018
<b>Total</b>	<b>1,00,440</b>	<b>32,784</b>

ii) National Minorities Development and Finance Corporation(NMDFC) provides concessional loans to minorities on refinance mode which supports them in their Economic empowerment and generation of livelihoods. Government supports the NMDFC in execution of this programme. Implementation of NMDFC Financial Schemes across the country started through Canara Bank from F.Y 2021-22.

Hence, Year-wise and District-wise details of concessional credit disbursed by Canara Bank under NMDFC Schemes during F.Y. 2021-22 & F.Y. 2022-23 in respect of State of Karnataka and Madhya Pradesh are as follow:

#### **Madhya Pradesh**

<b>S.No.</b>	<b>District</b>	<b>F.Y. 2021-22</b>		<b>F.Y. 2022-23</b>	
		<b>Amt in Lakhs</b>	<b>No. of Benf.</b>	<b>Amt in Lakhs</b>	<b>No. of Benf.</b>
1	BHOPAL	9.00	5	0.50	1
2	CHHINDWARA	2.00	1		
3	NARMADAPURAM	8.00	2		
	Total	19.00	8	0.50	1

#### **Karnataka**

<b>S.No.</b>	<b>District</b>	<b>F.Y. 2021-22</b>		<b>F.Y. 2022-23</b>	
		<b>Amt in Lakhs</b>	<b>No. of Benf.</b>	<b>Amt in Lakhs</b>	<b>No. of Benf.</b>
1	Bagalkot	2.00	3	5.00	5
2	Ballari (Bellary)			4.00	4
3	Belagavi (Belgaum)	19.00	16	7.00	10
4	Bengaluru (Bangalore) Rural			6.00	7
5	Bidar	10	11	12	18
6	Chikballapur			4	4
7	Chikkamagaluru (Chikmagalur)			2	2

8	Dakshina Kannada			53	88
9	Davangere			2	3
10	Dharwad			2	4
11	Gadag			1	1
12	Hassan			3	4
13	Kalaburagi (Gulbarga)	6	2	1	1
14	Kodagu			2	3
15	Kolar			5	8
16	Koppal			3	4
17	Mandya			1	2
18	Mysuru (Mysore)			4	7
19	Raichur			3	3
20	Ramanagara			4	5
21	Shivamogga (Shimoga)			3.8	4
22	Tumakuru (Tumkur)			4.8	5
23	Udupi			4	4
24	Uttara Kannada (Karwar)			27	54
25	Vijayapura (Bijapur)			18	20
26	Yadgir			3	2
	<b>Total</b>	<b>37.00</b>	<b>32</b>	<b>184.60</b>	<b>272</b>

### 3. Infrastructure Development Schemes

Pradhan Mantri Jan Vikas Karyakram (PMJVK) to provide infrastructure for Socio-economic development of Minority concentrated areas.

Details of projects approved for Madhya Pradesh and Karnataka Since inception under PMJVK are as below. District-wise details of beneficiaries are not maintained in the scheme.

(Rs. in Lakh)

State	Name of Projects	Units Approved	Total Cost Approved	Approved Central Share
Madhya Pradesh	Health Projects (such as hospitals, Rain Basera)	2	31766.00	19059.60
	Community Service Centre/ Sadbhav Mandap/Community Hall	4	1079.20	647.52
	IAYs	1000	450.00	337.50
<b>Total</b>		<b>1006</b>	<b>33295.20</b>	<b>20044.62</b>

(Rs. in Lakh)

State	Name of Projects	Units Approved	Total Cost Approved	Approved Central Share
Karnataka	Health Projects (such as hospitals, Labour Rooms, CHCs, PHCs etc.,)	44	582.00	494.70
	Community Service Centre/ Sadbhav Mandap/Community Hall	24	2871.96	1735.25

	IAYs	5900	2215.00	1661.25
<b>Total</b>		<b>5968</b>	<b>5668.96</b>	<b>3891.20</b>

All the schemes together have contributed in the acquisition of high level skills, greater opportunities in livelihood, high employability potential, improved access to better infrastructure, improved health and in the overall welfare of the Minority Communities.

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